

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

**PETITION NUMBER** 

: TCP/366/ (IB)/2017

NAME OF THE PETITIONER(S)

: IDBI TRUSTEE SHIP SERVICES LTD

NAME OF THE RESPONDENT(S)

: GEMINI INDUSTRIES & IMAGING LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

L. ABIRAMI

Coursel fer petitiones

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## **ORDER**

Counsel for petitioner present and filed an affidavit in proof of service of notice to the respondent. Respondent called absent. Counsel for petitioner prayed time for filing bank statement. It has come to the notice that there is an order of the Hon'ble High Court of Madras dated 29.01.2016 in CP 178/2015 wherein Official Liquidator has been appointed as Provisional Liquidator of the respondent company. In view of the above, counsel for petitioner is directed to make her submissions on the next date of hearing. Put up on 27.07.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)